

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject: Nomination for One Day Sensitization Programme on "Provisions of Chapter XI and XII of the Motor Vehicles Amendment Act and the Motor Vehicle Amendment Rules, 2022" on 12th August, 2023.

ORDER

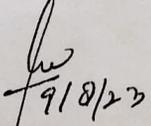
No.: 883 of 2023/RG

Dated: 09.08.2023

All the Presiding Officers MACT/District Judges of Kashmir Province are hereby nominated to participate in the One Day Sensitization Programme on "Provisions of Chapter XI and XII of the Motor Vehicles Amendment Act and the Motor Vehicle Amendment Rules, 2022" scheduled to be held on 12.08.2023 at J&K Judicial Academy, Mominabad, Srinagar at 10:00 A.M.

The nominated officers shall report in the J&K, Judicial Academy, Srinagar, at 9:00 A.M sharp on the scheduled date.

By Order

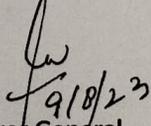

(Shahzad Azeem)
Registrar General

No.: 34914-58 of 2023/RG

Dated: 09.08.2023

Copy of the above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
...for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Director, J&K Judicial Academy, Srinagar.
5. Registrar Judicial, High Court of J&K and Ladakh, Srinagar.
- ✓ 6. All the Principal District & Sessions Judges, Kashmir Province.
7. Presiding Officer, MACT, Srinagar.
...for information and necessary action.
8. CPC, e-Courts, High Court of J&K and Ladakh, for information and with the request to upload the same on the official website of the High Court.
9. In-charge Library, High Court Wing, Jammu/Srinagar for information and keeping record of the same.
10. Order file.


Registrar General